

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated 19.08.2019

NOTICE

Please take notice that the following matters in Cause list dated 20.08.2019, the case shown at serial no. 5 & 6 of Court No. 2 will be taken up by the Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical) on 20.08.2019 at 10: 30 AM in Court No. 3.

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 836 of 2019 (With Defects)	Vijay Bhatia. Vs. OVN Trading Engineering Pvt Ltd & Anr.	Kumar Anurag Singh	
2.	Comp. App. (AT) (Ins) No. 837 of 2019 (With Defects)	Vijay Bhatia. Vs. Super Agencies & Anr.	Kumar Anurag Singh	

**By Order
-sd/-**

Registrar

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**